

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 20.10.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Manak Lal Chandak, Advocate	S.B.Criminal Revision Petition No: 1287/2015 Bajrang Lal V/s Rekha	Mr. Kaushal Gautam	Mr. L.R. Upadhayay

**CAUSE LIST 21.10.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Akshay Dave	D.B.Civil Misc.Appeal No.2375/2015 Rajkumar Pal V/s Smt. Inderjeet Kaur	Mr. Pankaj Gupta	Mr. K.L. Chouhan
2	Shri Jitendra Maheshwari	S.B. Civil Misc. Transfer Application No.55/2014 Smt. Laxmi Kanwar V/s Harshvardhan	Mr. Dilip Singh Baghela	Mr. Surendra Singh Rathore

**CAUSE LIST 22.10.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri J.K. Bhaiya	S.B.Civil Misc. Appeal No. 1990/2016 Indra Ram & Ors. V/s Ramniwas & Anr.	Mr. J.R. Chawel	Mr. M.A. Siddique

*Dheeraj Ch Sharma*  
19/10/16  
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण,  
जोधपुर

" Help The Needy -- Timely Help May Create History "